

INCOME TAX APPELLATE TRIBUNAL, VISAKHAPATNAM

**CAUSE LIST OF
MISCELLANEOUS APPLICATIONS
FOR 24-APRIL-2026 (FRIDAY).**

BEFORE **SHRI RAVISH SOOD, JUDICIAL MEMBER**
AND **SHRI OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
VIRTUAL / HYBRID HEARING LINK : WEBEX MEETING NUMBER: 26403856996 PASSWORD:HYD1234								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	20	VIZ	2024	2011- 12	[A] PRATHYUSHA GLOBAL TRADE PRIVATE LIMITED (E-FILED)	DIVN	AM

**Office Superintendent
For Assistant Registrar
07-Apr-2026**



आयकर अपीलीय अधिकरण, विशाखापत्तनम न्याय पीठ, विशाखापत्तनम
Income Tax Appellate Tribunal, Visakhapatnam Bench
Visakhapatnam

12 मार्च 2021 - 15 अगस्त 2023

F. No. 1 – Jd/ATV/2026

Dated 23.04.2026

NOTICE

It is to inform that the **Bench will not function** on **24.04.2026 (Friday)** and the cases posted before the **Bench** stands adjourned to the dates as mentioned under.

Date of Hearing	“ DIVISION ” BENCH	“ SMC ” BENCH
		Adjourned to
24.04.2026	08.05.2026	---

By order

Sd/-
for Assistant Registrar

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 - 3) ITAT Tax Bar Association, Visakhapatnam.